

SHREE KRISHNA INFRASTRUCTURE LIMITED

("SKIL"/"TARGET COMPANY"/"TC")

(Corporate Identification No. L45201GJ1990PLC013979)

Registered Office: 101, 1st Floor, 36, Shri Rang Residency, Vadia, Rajpipla, Narmada, Gujarat, 393145;

Phone No.: +91-8849865932; Email id: info@skifl.com; skifl2007@gmail.com; Website: www.skifl.com

Open offer for acquisition of 28,60,000 Equity Shares of Rs. 10/- each representing 26.00% of the equity and voting share capital of the Target Company by Mr. Prashant Lakhani (Acquirer).

This Post offer Advertisement is being issued by Navigant Corporate Advisors Limited, The Manager to the offer, on behalf of the Acquirer, in connection with the offer made by the Acquirer in compliance with regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulation, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulation, 2011").

The Detailed public statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirer has appeared in Financial Express - English Daily (all editions); Jansatta - Hindi Daily (all editions); Mumbai Lakshadweep - Marathi Daily (Mumbai edition); Gujarat Mitra - Gujarati Daily - (Narmada Edition) on November 25, 2024.

1. Name of the Target Company : Shree Krishna Infrastructure Limited
2. Name of the Acquirer : Mr. Prashant Lakhani
3. Name of the Manager to the offer : Navigant Corporate Advisors Limited
4. Name of the Register to the officer : Satellite Corporate Services Private Limited
5. Offer details
 - a) Date of Opening of the Offer : Tuesday, 18th February, 2025
 - b) Date of the Closing of the offer : Wednesday, 05th March, 2025
6. Date of Payment of Consideration : 11.03.2025
7. Details of the Acquisition :

Sr No.	Particulars	Proposed in the Offer Document		Actual
7.1.	Offer Price	Rs. 12.00 per Equity Share		Rs. 12.00 per Equity Share
7.2.	Aggregate number of Shares tendered	28,60,000		9,90,000
7.3.	Aggregate number of Shares accepted	28,60,000		9,90,000
7.4.	Size of the offer (Numbers of shares multiplied by Offer price per share)	Rs. 3,43,20,000		Rs. 1,18,80,000
7.5.	Shareholding of the Acquirer before Share Purchase Agreement (SPA) and Public Announcement (No. & %)	Nil (0.00%)		Nil (0.00%)
7.6.	Shares Acquired by way of Share Purchase Agreement (SPA) ▪ Number ▪ % Fully Diluted Equity Share Capital	43,53,763 (39.58%)		43,53,763 (39.58%)
7.7.	Shares Acquired by way of Open offer ▪ Number ▪ % Fully Diluted Equity Share Capital	28,60,000 (26.00%)		9,90,000 (9.00%)
7.8.	Shares Acquired after detailed Public Statement ▪ Number of Shares acquired ▪ Price of the shares acquired ▪ % of the shares acquired	Not Applicable		Not Applicable
7.9.	Post offer Shareholding of Acquirer ▪ Number ▪ % Fully Diluted Equity Share Capital	72,13,763 (65.58%)		53,43,763 (48.58%)
7.10.	Pre and Post Offer Shareholding of Public Shareholders ▪ Number ▪ % Fully Diluted Equity Share Capital	Pre -Offer 66,46,237 (60.42%)	Post Offer 37,86,237 (34.42%)	Pre -Offer 66,46,237 (60.42%) Post offer 56,56,237 (51.42%)

8. The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the fulfillment of his obligations as laid down by SEBI (SAST) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the website of SEBI.
10. Capitalized terms used in this advertisement and not define herein, shall have same meaning assigned to them in the Letter of Offer dated 04.02.2025.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRER



Navigant
Reinventing Business

NAVIGANT CORPORATE ADVISORS LIMITED

804, Meadows, Sahar Plaza Complex, J B Nagar, Andheri Kurla Road, Andheri East, Mumbai - 400059.

Tel No. +91 22 4120 4837 / 4973 5078

Email id: navigant@navigantcorp.com

Website: www.navigantcorp.com

SEBI Registration No: INM000012243

Contact person: Mr. Sarthak Vijlani

Place: Mumbai

Date: March 11, 2025